

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 02nd day of **APRIL, 2019**.

ORIGINAL APPLICATION NO. 330/958/2013

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)

1. Surya Nandan son of S.P.M. K.G. Marg, Allahabad, Resident of Allahabad, Allahabad Kutchery Head Office, Kutchery Main Post Office, Allahabad.

.....Applicant.

VERSUS

1. Union of India through its Secretary, Ministry of Posts, Government of India, New Delhi-110001 and Ors.

.....Respondents

Advocate for the Applicants : None

Advocate for the Respondents : Shri Dharmendra Tiwari, proxy counsel for Shri N P Shukla

O R D E R

List revised.

2. None present for the applicant.
3. No rejoinder affidavit has also been filed till date.
4. It seems that the applicant has lost interest in pursuing this case.
5. Considering the facts and circumstances of the case, the OA is dismissed in default and for non prosecution.

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**

Arun..